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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1285/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Kanchan Rai and Mr. Ajit Kumar  
V/s.  
Leofortune Infrabuildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

CP 1285/I&BP/NCLT/MB/MAH/2017

The Petitioner is not present. The Petitioner was not even present on 16.11.2017 however, this Bench, instead of dismissing this Company Petition for default of appearance, peremptorily directs the Petitioner to appear and argue on next date of hearing, failing which this Petition will be dismissed for default.

List this matter on 20.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

B. S. V. PRAKASH KUMAR  
Member (Judicial)